

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 17.06.2022 (FRIDAY)

CHENNAI BENCH (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH) (Ins) No. 180/2022 & IA.No. 407, 408/2022	Dopesh Raja Vs Sadhanala Venkata Rao & 1anr	Sandeep Kumar	
2.	Comp App (AT)(CH) (INS) No. 215/2022 & IA No. 470,471/2022	Employees' Provident Fund Organization Vs Dommeti Surya Rama Krishna Saibaba and anr	M.S.Vishwanathan	

For Hearing (Part Heard)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT)(CH)(Ins) No. 159/2021	Committee of Creditors of Associated Décor Limited through Union Bank of India Vs Svamitva Land Marks & 4 ors With	Edward James	V.P. Raman R1,2 & R3 Divyanshu Rai R4 Arvo Merchant R5
4.	Comp App (AT)(CH)(Ins) No. 160/2021	Committee of Creditors of Associated Décor Limited through Union Bank of India Vs State of Karnataka, Principal Secretary to Govt, Department of Industries & Commerce & anr With	Edward James	M.S. Seshadri R1 Divyanshu Rai R2
5.	Comp App (AT)(CH)(Ins) No. 165/2021	Mohammed Enterprises (Tanzania) Ltd V Alok Kailash Saxena & 6 others With	Arva Merchant	Divyanshu Rai R1 V.P. Raman R5 & R7
6.	Comp App (AT)(CH)(Ins) No. 170/2021	Alok Kailash Saksena V State of Karnataka by its Principal Secretary to Govt, Dept of Industries and Commerce With	Divyanshu Rai Naveen Hegde	M.S. Seshadri
7.	Comp App (AT)(CH)(Ins) No. 172/2021	Alok Kailash Saksena V Associate Décor Ltd through RP Alok Kailash Saksena & 9 Ors With	Divyanshu Rai Naveen Hegde	V. P. Raman Caveator for R6 – R8 M.S. Seshadri R1-R4 & R10 Arvo Merchant R5

8.	Comp App (AT)(CH)(Ins) No. 173/2021	Alok Kailash Saksena V Svमितva Landmarks & 2 Ors	Divyanshu Rai Naveen Hegde	Shobana Krishnan R1- R3
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For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
9.	Comp App (AT) (CH) Ins) No. 256/2021	CUBOID Vs Asset Homes Pvt Ltd	Eshwar Sabapathy N V Saisunder	Sivanand (Vakalat not filed)
10.	Comp App. (AT)(CH) No.51/2021& I.A.610/2021	P. Obul Reddy & 4 Ors Vs Rayen Steels Pvt Ltd & 17 Ors	A.M. Sridharan	R.Theertesh R1
11.	Comp App (AT)(CH)(Ins) No. 198/2021	G. Ramakrishna Reddy Vs Manjeet Bucha & anr	V. M. Kannan Ramasubramaniam Raja	Manjeet Bucha IRP Rojan Rajasekaran
12.	Comp App (AT)(CH)(Ins) No. 56/2022	Joint Leader Forum Vs S. Siva Sundar & 3 Ors	S. Sathiyarayanan	Venkata Sivakumar R4
13.	Comp. App. (AT)(CH)(Ins) No. 158/2022 and I.A.No.367, 368 & 369 of 2022	Suspended Management of Apex Meadows Pvt Ltd Vs Baisetty Ajay Kumar & Anr	Anirudh Krishnan, Adarsh Subramanian	
14.	Comp. App. (AT)(CH)(Ins) No. 170/2022 and I.A.No.391 & 392 of 2022	Suspended Management of Apex Meadows Pvt Ltd Vs Baisetty Ajay Kumar & Anr	Anirudh Krishnan, Adarsh Subramanian	
15.	Comp App (AT)(CH)No. 18/2022 IA No.208/2022	RBG Trading Corporation P Ltd. & 2 Ors V Sulochana Gupta & 2 Ors WITH	Arun C. Mohan	Sukumar Nainam Oommen Caveator for R1 & R2
16.	Comp App (AT)(CH) No. 19/2022	RBG Enterprises Pvt. Ltd & 2 Ors V Sulochana Gupta & 2 Ors WITH	Arun C. Mohan	Sukumar Nainam Oommen Caveator for R1 & R2
17.	Comp App (AT)(CH) No. 20/2022	RBG Retail Pvt. Ltd & 2 Ors & 2 Ors V Sulochana Gupta & 2 Ors	Arun C. Mohan	Sukumar Nainam Oommen Caveator for R1 & R2
18.	Comp. App (AT)(CH)(Ins) No. 222/2021	OCS Group (India) Pvt Ltd V Bijoy Prabhakaran Pulipra (IRP) PVS Memorial Hospital P Ltd	Sandeep Sharma	Bijoy P Pulipra

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
19.	Comp.App (AT) (CH)(Ins) No.78/2022 & I.A.No.157,158 & 159 /2022	Roxcel Trading Company GmbH Vs Sathiyadevei Alamuri RP & 4 Ors.	Savitha K.Jagadeesan (P.H.Aravind P)	Ramaswamy Aravind Pandian P H
20.	Comp App (AT)(CH)No.10 2021	M.S.Muralidaran and Arr Vs Technology Frontiers India Pvt Ltd	Mr. K. Gaurav Kumar, PCS Mr. Alpa Jain, PCS	R1 Sriram S, PCS For R. 3, 4, 5 & 11, P. Giridharan R.6, 7 & 10 Gauri Rasgotra, R.8 Dhanisha Giri, For Ranghasayee, R.9 . Kumarpal Chopra
21.	Comp App (AT)(CH)(Ins) No. 264/2021 & IA No. 564/2021	V.K. Abdul Rahim Vs Jasin Jose & Anr	Babu Karukapadath Arya Raghunath	Jasin Rose R1 R2 Notice served on 01/01/2022
22.	Comp. App (AT)(CH)No. 55/2021 & IA No. 630 & 631/2021	Nalini Hari Vs Mysore Stoneware Pipes & potteries Ltd	Sriram Venkatavaradan	A.Mohan R1
23.	TA No. 30/2021 (Comp App (AT) (Ins) No 442/2020)	Vipraz Adz V Sundaresan Nagarajan RP for P Dot G Constructions P Ltd & Anr WITH	Madhusmita Bora	Anannya R2 Ragini Gupta Ravi Rajagopalan R1
24.	TA No. 31/2021 (Comp App (AT) (Ins) No 443/2020)	B. Aklhilandeswari V Sundaresan Nagarajan RP for P Dot G Constructions P Ltd & Anr WITH	Madhusmita Bora	Anannya R2 Ragini Gupta Ravi Rajagopalan R1
25.	TA No. 32/2021 (Comp App (AT) (Ins) No 444/2020)	S. Rani V Sundaresan Nagarajan RP for P Dot G Constructions P Ltd & Anr WITH	Madhusmita Bora	Anannya R2 Ragini Gupta Ravi Rajagopalan R1
26.	TA No. 33/2021 (Comp App (AT) (Ins) No 445/2020)	Krishnamoorthy R & Anr V Sundaresan Nagarajan RP for P Dot G Constructions P Ltd & 6 Ors WITH	Madhusmita Bora	Anannya R2 Ragini Gupta Ravi Rajagopalan R1
27.	TA No. 34/2021 (Comp App (AT) (Ins) No 454/2020)	Sai Trading and Interiors V Sundaresan Nagarajan RP for P Dot G Constructions P Ltd & Anr WITH	Madhusmita Bora	Anannya R2 Ragini Gupta Ravi Rajagopalan R1

28.	TA No. 35/2021 (Comp App (AT) (Ins) No 455/2020)	Themes Adz V Sundaresan Nagarajan RP for P Dot G Constructions P Ltd & Anr WITH	Madhusmita Bora	Anannya R2 Ragini Gupta Ravi Rajagopalan R1
29.	TA No. 36/2021 (Comp App (AT) (Ins) No 457/2020)	G. Balaji V Sundaresan Nagarajan RP for P Dot G Constructions P Ltd & 8Ors WITH	Madhusmita Bora	Anannya R2 Ragini Gupta Ravi Rajagopalan R1
30.	TA No. 37/2021 (Comp App (AT) (Ins) No 470/2020)	Sai Enterprises V Sundaresan Nagarajan RP for P Dot G Constructions P Ltd & Anr WITH	Madhusmita Bora	Anannya R2 Ragini Gupta Ravi Rajagopalan R1
31.	TA No. 50/2021 (Comp App (AT) (Ins) No 215/2020)	Innova Home Buyers Neyveli Association V P Dot G Construction P Ltd & 3 Ors	Shabnam Banu Sushil Sarayu	Ayush Gupta Praveen R – R1 Anannya – R2 Kinshuk Chaterjee R3 Sumit Roy R4

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For Assistance,

- 1.Asst.Registrar - **PH No. : 044-2888 0500**
- 2.Court Officer - **PH No. : 044-2888 0450**

By the order of Hon'ble Member (J)

(Chennai Bench)